

## PRESCRIBED FORMAT

<b>Form.1</b>									
<b>List of cases E-filed during the month of AUGUST, 2022</b>									
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

<b>Form.2</b>							
<b>List of cases in which e-payment of Court Fee was made during the month of AUGUST, 2022</b>							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

<b>Form.3</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of AUGUST, 2022</b>							
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.4</b>						
<b>List of total no. of cases randomly allocated during the month of AUGUST, 2022</b>						
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of Cases randomly allocated)</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--



**Form.6**  
**Contested commercial cases disposed during the month of AUGUST, 2022**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	-	-	-	-	-	-	-	-	-	-	-

\* N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

**Form.7**  
**Summary of Commercial Cases during the month of AUGUST, 2022**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	65	2	0	67
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	189	6	0	195

**REGISTRAR (INQUIRIES)**